

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.217/2018 in O.A. No.3672/2015

Friday, this the 16th day of November 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Subodh Ram
Aged about 34 years
Son of late Mr. Dev Narayan, deceased Mechanic
Delhi Milk Scheme, West Patel Nagar
New Delhi
Resident of F-466, Mangolpuri
New Delhi – 110 083

..Applicant
(Mr. Pardeep Kumar, Advocate)

Versus

1. Mr. S K Pattanayak, Secretary
Ministry of Agriculture and Farmers Welfare
Govt. of India
Krishi Bhawan, New Delhi
2. Mr. Deepak Kumar Chadhary, General Manager
Delhi Milk Scheme, West Patel Nagar
New Delhi – 110 008

..Respondents
(Mr. Gyanendra Singh, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents have not complied with the directions issued by this Tribunal in its order dated 21.11.2017 in O.A. No.3672/2015. Today, it is reported that the respondents filed W.P. (C) No.8819/2018 before the Hon'ble High Court of Delhi and the W.P. was allowed through order dated 30.10.2018.

2. In view of this development, the contempt case is closed.

There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

November 16, 2018
/sunil/